

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 176 OF 2017

Dated: 5th August, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

UJVN Ltd. &Anr.

.... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission &Anr.

.... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms.StutiKrishn for R-1

Mr.PradeepMisra
Mr. Manoj Kr. Sharmafor R-2

ORDER

At the request of learned counsel for the Respondent No.2, the matter is adjourned.

List these matters for further hearing on **02.09.2019**, as agreed by learned counsel for both the parties.

**(S. D. Dubey)
Technical Member**

vt/pk

**(Justice ManjulaChellur)
Chairperson**